

OFFICE OF ADDITIONAL DISTRICT AND SESSIONS JUDGE, KULLU,HP

No. Addl.D&SJ/Klu/TDS/2017- 1582
Dated Kullu the 27th of December, 2017.

OFFICE ORDER

It is brought to the general litigants/public/Advocates that due to proceeding on leave by the undersigned on 30th of December, 2017, all the civil cases fixed for during these dates, shall be taken up for effecting hearing on 15th of January, 2018 and criminal on 16th of January, 2018 respectively.

sdh
Addl.District and Sessions Judge,
Kullu, H.P.

Ednst. No. As above:

Dated: 27th of December, 2017.

Copy forwarded to:-

1. The Learned District and Sessions Judge, Kullu, HP;
2. District Attorney, Kullu,HP
3. President, Distt. Bar, Kullu, HP.
4. Notice Board ;
5. Guard file .

sdh
Addl.District and Sessions Judge,
Kullu, H.P.